

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3692  
(To be answered on the 3<sup>rd</sup> January 2019)**

**MEASURES TO SUPPORT AVIATION INDUSTRY**

**3692. DR. K. GOPAL**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has taken some measures to support the aviation industry by lowering the excise duty levied on aviation turbine fuel by 300 basis points to 11 per cent;
- (b) if so, the details thereof;
- (c) whether this measure of the Government will not materially curb the losses; and
- (d) if so, whether the Government is considering to provide any other concession to private airlines?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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(a) to (d) The Government has constantly responded to aviation industry needs and conditions by undertaking various measures to facilitate and enable its growth and sustainability, which include the reduction of Central Excise Duty applicable on Aviation Turbine Fuel (ATF) from 14% to 11% w.e.f. 11th October, 2018, reductions in VAT on ATF by various State Governments, and rationalization of a number of GST provisions. The impact of individual measures which apply across both public and private airlines is not assessed by this Ministry, however, on balance the totality of the measures taken would positively impact the profitability of the airlines. Concessions solely applicable to private airlines are not envisaged.

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